

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 317
166(ND)/2017

IN THE MATTER OF:

Ashok Kumar Garg & Ors

.....Applicant

Versus

Renuka Infratech Pvt ltd & Ors.

..... Respondent /CD

SECTION

U/s 241-242 of Companies Act, 2013

Order Delivered on 16.03.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (J)

SHRI L.N. GUPTA

HON'BLE MEMBER (T)

PRESENT:

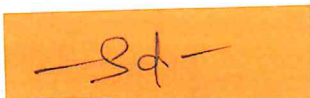
For the Applicant/OC :

For the Respondent/CD :

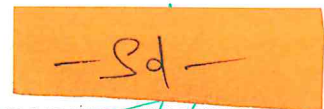
**Mr. Sourabh Gupta, Mr. Puneet Yadav,
Mr. Tarun Arora, Advocates**

ORDER

In view of the Circular dated 15th March, 2020, the matter stands adjourned to 14th May, 2020.



(L.N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)